

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4161
ANSWERED ON:06.09.2012
SETTING UP OF NEW COMMISSIONS
Sukur Shri Jadhav Baliram

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Government has set up/proposes to set up new commissions for the welfare of minorities;
- (b) if so, the details and the objectives thereof; and
- (c) the time by which reports are likely to be submitted by the said commissions?

Answer

MINISTER OF MINORITY AFFAIRS (SHRI SALMAN KHURSHID)

(a) to (c): The National Commission for Minorities was established under the "National Commission for Minorities Act, 1992" on 5th July 1993 to look after the welfare of the five notified minorities. Further, as a follow up of the Sachar Committee recommendation for setting up of an Equal Opportunity Commission (EOC) to look into the grievances of the deprived groups, the Government constituted an Expert Group to recommend the structure, scope and functions along with advice on an appropriate legislative framework of the proposed Equal Opportunity Commission. The Expert Group submitted its Report along with a Draft Bill. The Report of the Expert Group was examined and a proposal for setting up of an Equal Opportunity Commission was considered. The Draft Equal Opportunity Commission Bill, 2011 has been circulated to various Ministries/Departments and comments of most of the Ministries have been received and the proposal is being processed.